

**G Nanjundappa & Ors. Vs State Of Karnataka Represented By The
Principal Secretary, Revenue Department, 5th Floor, M.S. Building, Dr.
Ambedkar Veedhi, Bangalore-560001 & Ors**

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 28, 2025

Hon'ble Judges: N S Sanjay Gowda, J

Bench: Single Bench

Advocate: Robert D. Souza, Spoorthi V, K.M. Prakash, Sumangala Gachchinamath, M.S. Devaraju

Final Decision: Dismissed

Judgement

N S Sanjay, J

1. Learned counsel for the petitioners seeks permission to withdraw the writ petition.
2. Permission sought for is granted. The writ petition is dismissed as withdrawn.